

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1468 OF 2018 IN  
APPEAL NO. 311 OF 2018 &  
IA NOS. 1531, 1468 & 1467 OF 2018**

**Dated: 30<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s JSW Steel Ltd. & Anr.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Raunak Jain for R-1

Mr. Sai Kumar  
Ms. Rimali Batra  
Mr. Ashish Singh  
Ms. Shruti Awasthi for R-2

**ORDER**

List the interim applications for stay for further hearing on **31.10.2018**.  
Interim order to continue till the next date of hearing.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

tpd/kt